

Shri K. N. Tiwary:
Shri Kameshwar Singh:
Shri J. H. Patel:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the foreign oil companies in India are still resorting to retrenchment of workers in the name of voluntary retirements;

(b) whether Government have received any representation from the workers regarding this; and

(c) if so, the action taken in the matter?

The Minister of Labour and Rehabilitation (Shri Bathi): (a) and (b). Representations were received from the workers' organisations alleging retrenchment of workers in the name of voluntary retirement schemes.

(c) A meeting of the representatives of workers and employers concerned was convened on April 28, 1967 to discuss the issues relating to job security in foreign oil companies. There was no agreement between the parties at the meeting, but certain suggestions that were made in the course of the discussions are under the consideration of the Government.

Holidays in Central Govt. Offices

119. **Shri B. S. Sharma:**
Shri Onkar Lal Berwa:
Shri A. B. Vajpayee:
Shri Sharda Nand:
Shri J. B. Singh:
Shri Bharat Singh Chauhan:
Shri Ranjit Singh:
Shri Manibhai J. Patel:
Shri Yashpal Singh:
Shri S. C. Samant:
Shri Bhogendra Jha:
Shri K. M. Madhukar:
Shri A. K. Gopalan:
Shrimati Suseela Gopalan:
Shri K. Ramani:

Shri D. C. Sharma:
Shri Hukam Chand Kachwal:
Shri Onkar Singh:
Shri Deven Sen:
Shri Madhu Limaye:
Shri Bedabrata Barua:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have since considered the question of closed holidays, restricted holidays and other holidays *de novo*;

(b) whether Government have also considered the question of reducing the working hours when the Emergency is lifted; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) to (c). The whole question regarding holidays and office hours was considered by Government and it was decided that the existing pattern of holidays and working hours should continue for the time being. However, the matter is under negotiation with the National Council set up under the scheme for Joint Consultative Machinery and Compulsory Arbitration for Central Government employees.

Education Commission Report

120. **Shri B. S. Sharma:**
Shri Onkar Lal Berwa:
Shri Madhu Limaye:
Shri George Fernandes:
Dr. Ram Manohar Lohia:
Shri S. M. Banerjee:
Shri Ram Kishan Gupta:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri Brij Bhushan Lal:
Shri A. B. Vajpayee:
Shri Swell:
Shri B. S. Vidyarathi:
Shri Kanwar Lal Gupta:
Dr. Karni Singh:
Shri B. K. Mirra:
Shri Khar Singh: